

BUSINESS ADVISORY COMMITTEE

(Fourteenth Lok Sabha)

FIFTH REPORT

(Presented on 08.12.2004)

The Business Advisory Committee held a sitting on Tuesday, the 7th December, 2004.

2. The Committee recommend the allocation of time to the following items of business as shown against each:

(1)	Discussion and voting on the Supplementary Demand for Grant (Railways) for 2004-05.	4 hours
(2)	Discussion and voting on the Supplementary Demands for Grants (General) for 2004-05.	4 hours
(3)	The Displaced Persons Claims and Other Laws (Repeal) Bill, 2004, after it has been passed by Rajya Sabha. <i>(Consideration and passing)</i>	½ hour
(4)	The Delegated Legislation Provisions (Amendment) Bill, 2004, after it has been passed by Rajya Sabha. <i>(Consideration and passing)</i>	½ hour
(5)	The Special Tribunal (Supplementary Provisions) Repeal Bill, 2004 <i>(Consideration and passing)</i>	½ hour

3. The Committee also recommend that discussions under rule 193 may be held on the following subjects:

- (i) Internal Security in the country.

- (ii) Price rise
- (iii) Problems being faced by farmers.

NEW DELHI;
December 7, 2004
Agrahayana 16, 1926 (Saka)

SOMNATH CHATTERJEE
Chairman
Business Advisory Committee